GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA

FINALLY ADMITTED UNSTARRED QUESTION NO-229

ANSWERED ON- 08/12/2022

ACCOMMODATION ISSUES OF INDIAN STUDENTS ABROAD

229. SHRI M. MOHAMED ABDULLA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Indian students abroad are facing accommodation issues post-COVID-19 pandemic;
- (b) if so, whether Government has taken any steps to resolve it, the details thereof;
- (c) whether it is a fact that for some countries, the visa rejection rate is higher for students who applied abroad for higher education post-COVID-19 pandemic; and
- (d) if so, whether Government has taken any steps to resolve it and its details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

- (a) & (b) Instances have been reported from some countries where accommodation available for Indian students abroad post-Covid has become costlier and in few instances, paucity of accommodation has also been reported. The Government of India through its Missions concerned has already taken up the matter in these countries with either the host government or other organizations for resolving the issue.
- (c) & (d) The Government of India does not have information about visa rejection rates for students for foreign countries. The grant of visa is a sovereign function of a foreign government and its Mission issues visas, including student visas, on the basis of policy/criteria set by the former. Ministry has regularly taken up this issue with authorities concerned regarding the need to reduce processing time and streamline visa related issues.
